

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 27.05.2020 (WEDNESDAY)

COURT OF CHAIRPERSON

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial)

For Admission (Fresh Case - Urgent Mentioning)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 483 of 2020	Anil Goel Vs. Amit Agrawal & Ors.	Manish Gupta	

For Admission (After Notice - Urgent Mentioning)

2.	Comp. App. (AT) (Ins) No. 268 of 2020	Office of the Officer, Special Economic Zone, Warora. Vs. V.Venkatachalam Resolution Professional	Brijesh Kumar Tamber	Rohit Rajershi-RP
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By the order of Hon'ble Acting Chairperson

-sd/-

Registrar